

III For Professorship

The requisite Post Graduate qualification and 5 years experience as Associate Professor/Reader in a Medical College.

The non-teaching sub-cadre Post Graduate Medical Officers of the Central Health service working in Teaching Institutions are not appointed in such Institutions as Tutors/Residents/Lecturers/Assistant Professors/Associates Professors.

(d) and (e). There is no proposal under consideration to give such Medical Officers a teaching designation because they are not recruited as teachers. Moreover, in the central Health Service there is a separate Teaching Sub-Cadre under which Medical Officers are recruited/appointed as Assistant Professors/Associate Professors/Professors.

Ground Water Resources in Urban Areas

10107. SHRIM.M. PALLAM RAJU: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any study has been conducted to determine the ground water resources in urban areas, especially in the metropolitan cities;

(b) if so, the details thereof;

(c) whether any of our cities faces the danger of depletion in the level of ground water in near future;

(d) if so, the details thereof; and

(e) the steps being taken to discourage the depletion of ground water reserves in urban area?

THE MINISTER OF STATE OF THE

MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). While no separate study has been made for all urban areas and metropolitan cities, ground water resources have been computed on Block-wise and District-wise basis, including certain urban areas and metropolitan cities.

(c) and (d). While no general decline has been recorded in ground water levels in the cities, declines as well as rises have been observed in localised pockets in certain cities.

(e) Planning, development and management of ground water are carried out by the State Governments. Preventive and remedial measures to maintain ground water levels include land and water management practices to conserve and augment ground water, artificial recharge, and control and regulation of ground water development.

Meeting of Population Advisory Council

10108. DR. VENKATESH KABDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) when was the last meeting of the Population Advisory Council held;

(b) what are the latest recommendations of Council in regard to controlling the problem of population explosion; and

(c) the measures taken to control population?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). The Population Advisory Council had its last meeting on 29.6.84 and in that meeting, the Council discussed the working Group Reports on Research and Technology, Organisation and Management and Communication Strategy

under family Welfare Programme. The Council does not exist at present.

(c) To keep the population growth in the country within makeable limits, a well-defined strategy has been evolved which lays emphasis on improving quality of health services, strengthening health infrastructure, enhancing child survival rates through universal immunisation programme, intensifying population education, enhancing community participation adopting/improved communication. Besides, schemes of reinforcement of training and retraining of personnel at the grass-root level, establishing and strengthening linkages with related development programmes like female literacy and improvement of women's status and adoption of area intensive approach are being implemented and will be further straightened.

Spastic Homes and Health Resorts

10109. DR. VENKATESH KABDE: Will the Minister of HEALTH AD FAMILY WELFARE be pleased to state:

(a) whether spastic homes and health resorts are serving any useful purpose; if so, the details thereof;

(b) the amount stent by Union Government on spastic homes and health resorts during the year 1989-90; and

(c) the budgetary provision made during 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Rail Roko in Bihar

10110. SHRI BHOGENDRA JHA: Will

the Minister of WATER RESOURCES be pleased to state:

(a) whether there had been a rail roko agitation in north Bihar on 12 June, 1988 demanding durable solution of flood, drought and power crises;

(b) if so, the details thereof; and

(c) the reaction of Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Yes, Sir. The agitators detained some trains by squatting on the railway track. Comprehensive plans for flood management for North Bihar rivers have been prepared and sent to State Government for taking follow-up action.

Difficulties faced by Deep Sea Fishing Vessels

10111. SHRID. AMAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether deep-sea fishing vessels are in operative since February 15, 1990 on the West Coast;

(b) the steps taken to solve long-pending problem and structural anomalies regarding working of deep sea fishing vessels;

(c) whether revival of deep-sea fishing industry is possible; and

(d) if so, the steps taken to revive the deep-sea fishing industry?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Communications have been received from various Companies and also from the Asso-